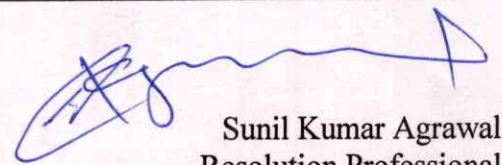


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**M/S MGI INFRA PRIVATE LIMITED OPERATING IN PRE FABRICATED**  
**CONSTRUCTION TECHNOLOGY AT KH NO-294/3, G/F, CHATTARPUR, NEW**  
**DELHI 110030**

(Under sub regulation (1) of Regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	MGI Infra Private Limited CIN: U70200DL2011PTC226029
2.	Address of the registered office	Kh No-294/3, G/F, Chattarpur, New Delhi 110030
3.	URL of website	<a href="https://www.mgiinfra.in/">https://www.mgiinfra.in/</a>
4.	Details of place where majority of fixed assets are located	Kh No-294/3, G/F, Chattarpur, New Delhi 110030
5.	Installed capacity of main products/ services	2.0 Lacs Sq. Ft. (Per Annum)
6.	Quantity and value of main products/ services sold in last financial year	30,000 Sq. Ft. Further details can be sought by an Email: <a href="mailto:cirpmgiinfra2023@gmail.com">cirpmgiinfra2023@gmail.com</a>
7.	Number of employees/ workmen	10
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Further details can be sought by an Email: <a href="mailto:cirpmgiinfra2023@gmail.com">cirpmgiinfra2023@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria for prospective resolution applicant can be obtained by an email to <a href="mailto:cirpmgiinfra2023@gmail.com">cirpmgiinfra2023@gmail.com</a>
10.	Last date for receipt of expression of interest	22.10.2023
11.	Date of issue of provisional list of prospective resolution applicants	01.11.2023
12.	Last date for submission of objections to provisional list	06.11.2023
13.	Date of issue of final list of prospective resolution applicants	16.11.2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21.11.2023
15.	Last date for submission of resolution plans	21.12.2023
16.	Process email id to submit Expression of Interest	<a href="mailto:cirpmgiinfra2023@gmail.com">cirpmgiinfra2023@gmail.com</a>



  
Sunil Kumar Agrawal  
Resolution Professional

IBBI/PA-002/IP- N00081/2017-2018/10222  
E-205, LGF, Greater Kailash- II, New Delhi- 110048  
For MGI Infra Private Limited

Date: 07.10.2023  
Place: New Delhi